

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA(CAA) No.22/Chd/Hry/2017**

## **In the matter of merger of:**

Planet Edu Exams Private Limited & Ors. ....Petitioners-Transferor Companies

WITH

Planet Edu Network Private Limited ...Petitioner-Transferee Company

Present: Mr. Karan Dev Sharma, Advocate and  
Mr. Barinder Singh Maur, Practising Company Secretary  
for petitioner-companies.

Learned counsel for the petitioners seeks adjournment to file Master Data in respect of all the companies and consolidated chart in respect of the creditors and shareholders of each of the company and to have instructions to file no objection affidavits with regard to all the unsecured creditors of the company. List the matter on 15.12.2017.

Sd/-

(Justice R.P. Nagrath)  
Member(Judicial)

December 01, 2017  
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